

FORM C

SUBMISSION OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

13.09.2024

SVC Co Operative Bank Ltd Deccan Gymkhana Br Nandita, JM Road, Pune 411004 having registered office at SVC Tower, Jawaharlal Nehru Rd, Vakola, Santacruz (E) Mumbai- 400055

Regional Office – Kolhapur Unit No. O-2, Mahavir Chambers, 2nd Lane, Shahupuri, Kolhapur 416 001

To Interim Resolution Professional (IRP),

MR. Bharat Ramakant Upadhyay

Address: 507, Skyline Wealth Space, 5th Floor, C2 Wing, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar -West, Mumbai – 400086

Subject: Submission of claim and proof of claim.

Madam/Sir,

SVC Co-Operative Bank Ltd, hereby submits this claim in respect of the corporate insolvency resolution process of M/s Tough Casting Private Ltd. The details for the same are set out below:

same	same are set out below:			
	Relevant Particulars			
(1)	(2)	(3)		
1.	Name of the financial creditor	SVC Co-Operative Bank Ltd		
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)			
3. VE 84	Address and email address of the financial	1. Regional Office - Kolhapur, Unit No. O-2		

Ce Kolhapur: Mahavir Chambers, 681/B, E Ward, 2nd Lane, Shahupuri, Kolhapur - 416 001.

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R. SALOKHE

ADVOCATE & NOTARY

08/12/2024

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	creditor for correspondence	Mahavir Chambers Kolhapur 416 001 2. Corporate Offic Nehru Road, Vakola, 400 055 Email ids	e: S.V.C. Tov	ver", Jawaharlal
		 deshpandess@s bantwalls@svcb waglear@svcbar 	ank.com	7
any (Please provide details of guarantee held, the value of the guarantee, and the date it was given)	PRINCIPAL (as 2,68,10,398.21 INTEREST (as 1,03,60,627.32 TOTAL CLAIM (on 31/08 as on 31/0 eted from 01 to be incurre	1/09/2024 and d till the date of	
	covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the guarantor(s)	Stock Plant & Machinery	NA FMV Rs. 40.63 Lacs RV Rs.	Date & Name of valuator NA 31/07/2023 Dr. Amol Todkar
	91			1

*	Adv. YOGESH R. SALOKHE ADVOCATE & NOTARY KARVIR REGD. NO. 15773 Exp. Date 08/12/2024
	OF IN

Security	Valuation	Date &
		Name of
		valuator
Stock	NA	NA
Plant &	FMV Rs.	31/07/2023
Machinery	40.63	Dr. Amol
	Lacs	Todkar
	RV Rs.	5 932 - 636
	36.57	
	Lacs	
	DV Rs.	
е	32.91	
	Lacs	
Plot No.E-68 in	FMV Rs.	03/07/2023
the Shiroli	229.55	Kushire
Industrial Area,	Lacs	Associates
within the village	RV Rs.	11000014000
limits of Shiroli	206.59	
containing by	Lacs	
admeasurements	DV Rs.	
2380 Sq. Mtrs.	183.64	
or thereabout	Lacs	





		and the
	*	construction
		thereon
		thereon
5	-20	C-3
		(iv)
		Name and address of the guarantor(s)
		1. Amol Balasaheb Kadolkar
		2. Balasaheb Yallojirao Kadolkar
		3. Deepali Amol Kadolkar
		All above R/o 237/1, Nakshatra, Kate Mala, Mukt
		Sainik Vasahat,Kolhapur-416005
		(v) Sagarity Offens d
		(v) Security Offered –
	2	Stock and Book Debts
		Plant and Machinery
		• Plot No.E-68 in the Shiroli Industrial Area,
		within the village limits of Shiroli containing by
		admeasurements 2380 Sq. Mtrs. or thereabout
		and the construction thereon
5.	Details of claim, if it is	Nil
	made against corporate	, ,
	debtor as guarantor:	
	(i) Amount of claim	
10	(ii) Amount of claim	
	covered by security	SULARI
1	interest, if any	- VOCECH
	(Please provide details of	Adv.YOGESH
	security interest, the	R. SALUKIE
	value of the security, and	ADVOCATE & NOTAN
	the date it was given)	REGD. NO. 15773
	(iii) Amount of claim	08/12/2024
	covered by guarantee, if	08/12/2024
	any	TOE IS
	(Please provide details of	.01
	guarantee held, the value	
	of the guarantee, and the	
	date it was given)	v v
	(iv) Name and address of	# ·
	the principal borrower	
6.	Details of claim, if it is	Nil
	made in respect of	9
	financial debt covered	
	under clauses (h) and (i)	
(*)	of sub-section (8) of	
	section 5 of the Code,	127
	extended by the creditor:	
	(i) Amount of claim	9
	(ii) Name and address of	
	the beneficiary	
7.	Details of how and when	Tough Casting Pvt Ltd is engaged in
[3]	00	* * * * * * * * * * * * * * * * * * * *
1 1	1 CM	

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AD R GOV	Adv. YOGESH R. SALOKHE VOCATE & NOTARY KARVIR EGD. NO. 15773 Exp. Date 08/12/2024	manufacturing of variety of castings mainly applicable for Boiler & Power Plants, Steel and Sugar Plants, Railways & Valve Industries etc and was banking with our bank since 2008. At present, borrower is having Cash Credit limit of Rs. 140.00 Lacs and Term Loan of Rs. 160.00 Lacs Reasons of NPA The company has been highly irregular in operating the cash credit account and failed to service interest & to pay term loan installment regularly. As a result of which, the account slipped into NPA on 29/08/2022. The Bank initiated Legal action under SARFAESI Act and issued Demand Notice on 05/09/2022 and has taken physical possession of the secured assets on 30/06/2023.
8.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	Nil
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	 Bank name: SVC CO OPERATIVE BANK LTD Branch: SHAHUPURI, KOLHAPUR A/C No.: 2020309480220013 Name of the A/c: SUNDRY CREDITORS, Beneficiary: SVC CO OPERATIVE BANK LTD IFSC Code: SVCB0000203

	The Control of the Co
	REPERATIVE BAN
Signature of financial creditor or person authorised to act on his behalf (please enclose the authority if this is being submitted on behalf a financial creditor)	* Sofgand
Name in BLOCK LETTERS:	SUDHIR SURESH DESHPANDE
Position with or in relation to creditor:	SENIOR MANAGER (LEGAL AND RECOVERY)
Address of person signing:	CHAITRABAN, PLOT NO. 3, GULAB NAGAR CHS., JAGATAP NAGAR,
The second second second	PANCHAGAON ROAD, KOLHAPUR 416007

*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.





DECLARATION

- I, Sudhir Suresh Deshpande, Senior Manager Legal and Recovery –Kolhapur Region having its registered office at SVC Tower, Jawaharlal Nehru Road, Vakola, Santacruz East, Mumbai 400 055 and Regional Office at Unit No. O-2, Mahavir Chambers, 2nd Lane, Shahupuri, Kolhapur 416 001, do hereby declare and state as follows: -
 - 1. M/s Tough Casting Private Ltd, the corporate debtor was, at the insolvency commencement date, being the 03rd day of September 2024, actually indebted to the Bank for a sum of Rs. **3,71,71,025.53** as on 31/08/2024 Plus interest effected from 01/09/2024 and expenses incurred to be incurred till the date of repayment.
 - 2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
 - 1. Sanction Letter dt. 19/01/2016
 - 2. Supplementary deed of Hypothecation dated 29/02/2016.
 - 3. Recording letter dated 05/08/2016.
 - 4. Loan Agreement dated 29/02/2016.
 - 5. Sanction Letter dt. 15/01/2020.
 - 6. Supplementary deed of Hypothecation dated 17/02/2020.
 - Recording letter dated 17/02/2020.
 - 8. Loan Agreement dated 17/02/2020.
 - Valuation Report of Kushire Associates for Land and Building
 - 10. Valuation Report of Dr. Amol Todkar for Plant and Machinary
 - 11.SARFAESI Notice 05/09/2022.
 - 12. Possession notice dated 30/062023.
 - 13. Statement of Accounts
 - 14. ROC charges details downloaded from MCA 21 portal
 - 15. Certificate of ROC for current assets
 - 16. Copy of Cersai certificates
 - 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
 - 4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:
 - 5. I undertake to update my claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the CIRP commencement date.
 - 6. I am / I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
 - 7. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: 13.09.2024 Place: Kolhapur

Adv.YOGESH

R. SALOKHE

ADVOCATE & NOTARY

Exp. Date

08/12/2024

(Signature of the claimant)

VERIFICATION

I, Mr. Sudhir Suresh Deshpande, Senior Manager – Legal and Recovery –Kolhapur Region of the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Regional Office Kolhapur: Mahavir Chambers, 681/B, E Ward, 2nd Lane, Shahupuri, Kolhapur - 416 001.

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Verified at Kolhapur on this 13th day of September, 2024



AFFIDAVIT

I, Sudhir Suresh Deshpande, Senior Manager – Legal and Recovery –Kolhapur Region having its registered office at SVC Tower, Jawaharlal Nehru Road, Vakola, Santacruz East, Mumbai 400 055 and Regional Office at Unit No. O-2, Mahavir Chambers, 2nd Lane, Shahupuri, Kolhapur 416 001, do solemnly affirm and state that content of form C and Declaration are true and correct to the best of my knowledge and belief.

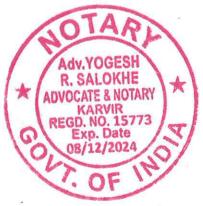
VERIFICATION

I, Sudhir Suresh Deshpande, the Deponent hereinabove, do hereby verify and affirm that the contents of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at Kolhapur on this 13th day of September 2024.

by Suchir S. Deshpande who is identified before me by Self whom I personally know this 13th day of Sep 2024





Deponent's signature

YOGESH RAMCHANDRA SALOKHE
Advocate & Notary
2491, A Ward, Near Avachit Pir Talim
Khari Galli, Shiyaji Peth, Kelbanya

Khari Galli, Shivaji Peth, Kolhapur. Mob. 9370076418

Notary Regi Sr. No 2713 | 2024

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No. of Corrections on this page o.